

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 30th March, 2020.

No. LJ(B). 53/93/514 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within Esat Khasi Hills District with immediate effect and until further orders.

Sl. No	Name of the Officer	Office Address	Contact No.
1.	Shri.Nain Syiem,AE	O/o EE PWD, Roads, NH Division, Shillong.	879485827
2.	Shri.Diklin Rani,AEE	O/o EE PWD, Roads, NH Division, Shillong	9863048880
3.	Shri.M.R.Marak, Scientific Officer	O/o Research Officer, Dist. & Local Research Station Shillong.	9089170600
4.	Marbiangbor Kharkongor,	District Urban Planner, Shillong.	9485449418
5.	Shri. Sumarlut Mawlong,AO	O/o EE,PWD Roads, Shillong South Division.	9863259055
6.	Shri. Wanphrang B.Diengdoh	Agriculture Development Officer, BATC	943616491
7.	Shri. G.S.Langstieh	Functional Manager	7085058963
8.	Shri. Alfred R Rapphap, Sr. Cooperative Officer,	Asst. Registrar of Cooperative Societies, Shillong	8575409259
9.	Shri.Evangel Rynjah, Sr. Cooperative Officer,	Asst. Registrar of Cooperative Societies, Shillong	8837219475
10.	Shri.Sumarson, M Umlong	Asst.Agriculture Inspector	98569666862
11.	Shri. Nathaniel ML Lyngdoh	Agriculture Engineering	7630082770
12.	Shri.I.K. Pyngrope	Asst Manager CFSW/S,DCIC	9863067192

13.	Shri.Bakmenlang Kharshandy, Sr. Cooperative Officer,	Asst. Registrar of Cooperative Societies, Shillong	9436111352
14.	Shri.Anthony Q.Kharlyngdoh, Sr. Cooperative Officer,	Asst. Registrar of Cooperative Societies, Shillong	9856008093
15.	Shri,C.S.Khongkiang	SI(Statistics),DCIC	8794350697
16.	Gerald Kharkrang,	ADO	9436312103



(L.K. Swett)

Under Secretary to the Government of
Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/514-A

Dated Shillong, the 30th March, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No.Dev.35(II011/HEALTH/2013/pt.IV/12 Dtd. 29th March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of
Meghalaya,
Law Department.